

GOVERNMENT OF INDIA  
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
(DEPARTMENT OF PERSONNEL AND TRAINING)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1531**  
(TO BE ANSWERED ON 27.11.2019)

**CASES INVESTIGATED BY CBI**

†1531. SHRI CHANDESHWAR PRASAD:

Will the **PRIME MINISTER** be pleased to state:

- (a) the number and details of cases in Bihar in which inquiry by the Central Bureau of Investigation (CBI) was initiated during the last ten years;
- (b) the number of cases in which inquiry has been completed and those in which it is still going on; and
- (c) the details in this regard?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE  
(DR. JITENDRA SINGH)**

(a) to (c): A total of 376 Regular cases and Preliminary Enquiries have been registered by CBI during last 10 years from 2009 to 2019 (upto 31.10.2019) in State of Bihar. Out of these, the enquiries/investigations have been concluded in 303 cases and enquiries/investigations are still going on in 73 cases.

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